

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4575
ANSWERED ON:06.08.2009
IRREGULARITIES IN SELECTION OF PILOTS
Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received several complaints of manipulations and irregularities in the selection of 40 trainee pilots in April this year;
- (b) if so,whether any enquiry has been conducted into the matter;
- (c) if so,the outcome thereof; and
- (d) the final decision taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a), (b), (c) and (d): Yes, Sir. National Aviation Company of India Limited (NACIL) had received complaints with regard to irregularities in the selection of trainee pilots held in April 2009. A detailed in-house investigation was carried out by the Vigilance Department of NACIL on the issue. The complaints were verified and none of the allegations were found justified.However, recruitment will be subject to the delivery schedule of new Boeing 787 aircrafts and demand for new flights.